

39

सेवा में,

श्री अभय शंकर राय,
अवर सचिव, स्थापना शाखा,
बिहार विधान सभा, पटना ।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या-
1स्था०-36/2021-246, दिनांक- 20.01.2023 के आलोक में मैं अपने
चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा
हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु
ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

नीरज आनन्द
27.1.23
(नीरज आनन्द)

सहायक,

बिहार विधान सभा, पटना ।

प्रपत्र (1450-J)

नीरज
27/01/23

श्री राजीव खन्ना - 1
नीरज
27/01/23

1450
9/2/23

Declaration or Assets and Liabilities

Year..... 2023.....

I, Neeraj Anand son/daughter/wife of Shri Arun Kumar Yadav
 aged..... 46 (Approx) Years, belonging to Administrative Cadre
 service and presently working as Assistant, Bihar Legislative Assembly, Patna
 given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
 spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) Anupma Kumari | Dependant-1 Kshritij Priyesh | Dependant-2 | Dependant-3 |
|---------|---|--|---|--|-------------|-------------|
| (i) | Cash | Rs. - 58,000/- | Rs. - 54,000/- | Nil | Nil | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | (1) Rs.- 6,70,658/- in S.B.I., Bihar Vidhan Mandal. (2) Rs.- 2,41,478/- in Indian Bank, Gandhi Maidan. (3) FD of Rs.- 1,00,000/- in S.B.I., Bihar Vidhan Mandal (4) Rs.- 1,10,400/- in Sahara | (1) Rs.- 8,52,784/- in S.B.I., Allankar Palace. | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | (1) SBI Life of Rs.- 5,00,000/- (2) ICICI Mutual Fund of Rs.- 9,84,959/- (3) SBI Life of Rs.- 1,20,000/- | (1) HDFC Mutual Fund of Rs.- 2,68,232/- (2) SBI Mutual Fund of Rs.- 2,70,971/- (3) ICICI Mutual Fund of Rs.- 1,11,228/- (4) Mirae Asset Mutual Fund of Rs.- 1,08,134/- | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | (1) Honda Activa bearing Reg. No.- BR-01BN-5996 of year 2012 (2) Santro Car bearing Reg. No.- MH-12EB-8152 of year 2005 (3) Volkswagen polo Car bearing Reg. No.- BR01FJ0661 of year 2021 | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold 40 gm (Approx) of Rs.-1,84,120/- (Approx) | Gold 680 gm (Approx) of Rs.-31,30,040/- (Approx) Silver- 700gm (Approx) of Rs.-50,610- (Approx) | Gold 40 gm (Approx) of Rs.-1,84,120/- (Approx) | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

| | | | |
|-----|---|---|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs. 84003/- Assessment Year 2022-23 PAN No.- AHAPA4395B | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

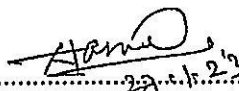
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:  27.01.23

Name of Employee: Neeraj Anand

Place: Patna

Designation: Assistant

Date: 27/01/2023

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.